

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 152 of 2013

Dated : 30th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Kalyanpur Cement Ltd. ... Appellant(s)
Versus
Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Mishra
Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. Mohit Kumar Shah
Ms. Shilpi Shah

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the Appellant is pressing only one issue relating to determination of voltage-wise cost of supply.

The State Commission has also submitted some additional submissions.

Judgment is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member